

Declaration of Assets and Liabilities

Year 2022-2023

I Roushan Kumar, son/daughter/wife of Late Gore Lal Singh, aged 26 years, belonging to Bihar Legislative Assembly service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A.Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to begiven)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant- 2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs. – 20000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI, BVM - Rs 70000/- (2) Indian Bank, Bailey Road, Patna Rs 10000/-	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs. – 49241/- Yearly LIC Rs 27700/- Yearly LIC Rs 10952/- Yearly P.P.F. of Rs 2000/- Monthly in S.B.I.(B.V.M) FD. of Rs400000/- in S.B.I.(B.V.M)	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Hero Motors BR01DF5526	Nil	Nil	Nil	Nil
vi)	Jewellery (give details of weight and value)	Nil	Nil	Nil	Nil	Nil
vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bond / Shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. *Dependant here means a person substantially dependent on the income of the employee.

Rowhan Kumar

B. Details of Immovable assets

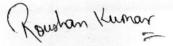
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

-Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Surveynumber(s) - Extent (Total measurement) -Current market value	Nil	Nil	NiI	NiI	Nil
(ii)	Non-Agricultural Land - Location(s) - Surveynumber(s) - Extent (Total measurement) -Current market value	Nil	Nil	NiI	Nil	NH
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	NiI	Nil	Nil
(v)	Others (such as interest in property)	Share in Ancestral Property (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil



(iii) Government Dues:		
(a) dues to departments	Nil	Nil
accommodation		
(b) dues to departments		
dealing with supply of	Nil	Nil
water		give.
(c) dues to departments		
dealing with supply of	Nil	Nil
(d) dues to denominante destino		
	Nil	Nil
	NII	1411
	Nil	Nil
transport (including aircraft		
andhelicopters)		
(f) Other dues, if any		
	Nil	Nil
(i) Income Tax including surcharge		
[Also indicate the assessment year	Nil	Nil
	Pan No CZXPK0004G	
	Nil	Nil
return filed.]		
(iii) Sales Tax [Only in case		. The sall being
of proprietary	Nil	Nil
business]		
(iv) Property Tax		
	(a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of electricity (d) dues to departments dealing with telephones (e) dues to departments dealing withgovernment transport (including aircraft andhelicopters) (f) Other dues, if any (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary	(a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of electricity (d) dues to departments dealing with telephones (e) dues to departments dealing withgovernment transport (including aircraft andhelicopters) (f) Other dues, if any Nil (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary Nil



B. Personal Detail			
GPF/CPF/PRAN No.	PRAN No 111103854580		
Gender	:- M (M/F)		
Date of Birth	:- 1 2 0 8 1 9 9 6 (DD/MM/YYYY)		
Class/Group	:- C (A/B/C)		
Cadre	:- Bihar Legislative Assembly, Patna		
	(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S Bihar Secretariat Service etc.)		
Home District	:- NAWADA		
I hereby declare that	he above details are true to the best ofmyknowledge and belief.		
	Signature Rowlan Kuman		

Roushan Kuman

Place: PATNA

Date: 06-02-2023

Name of Employee: Roushan Kumar

Designation: Office Attendant

Department: Bihar Legislative Assembly, Patna